

Token Number 2610 WP(C)

Aditypur Municipal Corporation Vs. Central Provident Fund Commissioner

Cvt clr

SJ

CFS:

Petition: Rs 250/-

Affidavit: Rs. 20/-

Vakalatnama: Rs. 30/-

Defects:

1. Annexures may be certified to be true.
2. PO and PS of respondent Number-1 may be written.
3. Details of Ann-1 may be corrected in index.
4. Fresh or typed copy of page number- 41, 46, 50, 58 may be given.
5. Typed copy of page number -36, 44 47, 73, 74 may be given.
6. Prayer in para-1 has not been completely incorporated in prayer portion, it may be verified.

Sameer

9.6.2020